

**CENTRAL ADMINISTRATIVE TRIBUNAL  
JAIPUR BENCH, JAIPUR**

**ORIGINAL APPLICATION NO. 291/84/2019**

**DATE OF ORDER:** 08.08.2019

**CORAM**

**HON'BLE MR. SURESH KUMAR MONGA, JUDICIAL MEMBER  
HON'BLE MR. A. MUKHOPADHAYA, ADMINISTRATIVE MEMBER**

Girraj Prasad Meena S/o Shri Sukdev Meena aged about 38 years, R/o 160-161, Shiv Shakti Nagar, Vistar, Jaipur Road, Gangapur City, Sawaimadhopur-322201 (Raj.). Presently working as TGT (Sanskrit) in Kendriya Vidyalaya Gangapur City. Promoted to the post of PGT (Hindi) vide order dated 05.02.2019.

....Applicant

Mr. Amit Mathur, counsel for applicant.

**VERSUS**

1. Kendriya Vidyalaya Sangathan through its Commissioner, 18, Institutional Area, Saheed Jeet Singh Marg, New Delhi-110016.
2. Deputy Commissioner, Kendriya Vidyalaya Sangathan, Regional Office, 92, Gandhi Nagar Marg, Bajaj Nagar Jaipur-302015.
3. Principal, Kendriya Vidyalaya, Gangapur City, Sawai Madhopur-322201, Rajasthan.

....Respondents

Mr. Hawa Singh, counsel for respondents.

**ORDER (Oral)**

**Per: Suresh Kumar Monga, Judicial Member**

The present Original Application has been filed by the applicant seeking therein a direction to respondents to relieve him from his present place of posting and issue a further direction to allow him to give joining report on his promotional

post pursuant to order dated 05th February, 2019. A further prayer has been made for grant of all consequential benefits by treating him as promotee to the post of PGT (Hindi) against the vacancy for the year 2017-18.

2. Shri Hawa Singh, learned counsel for the respondents, at the very outset, pointed out that during pendency of the O.A., the applicant has been relieved from his present place of posting on 18th June, 2019 and he has also joined on the promotional post at Kendriya Vidyalaya No. 2, Hubli (Vinoba Nagar). He further submitted that in view of the said subsequent developments, nothing survives in the present O.A. and, therefore, it has become infructuous.

3. However, Shri Amit Mathur, learned counsel for the applicant submitted that the applicant is entitled to seniority from 05th February, 2019 on the promotional post as well as all consequential benefits arising out of the promotion order.

4. In view of the above, we deem it appropriate to dispose of the present Original Application with liberty to applicant to file a representation before Commissioner, Kendriya Vidyalaya Sangathan, New Delhi in order to claim his seniority as well as all consequential benefits. If such a representation is filed by the applicant within a period of 15 days from today, the same shall be considered by Commissioner, Kendriya Vidyalaya Sangathan, New Delhi and a reasoned and speaking order shall be passed in accordance with law within a period of three

months thereof. The applicant shall also be afforded an opportunity of hearing before taking any decision over his said representation.

5. Ordered accordingly.

6. The Original Application stands disposed of in the above terms. No order as to costs.

**(A. MUKHOPADHAYA)  
ADMINISTRATIVE MEMBER**

**(SURESH KUMAR MONGA)  
JUDICIAL MEMBER**

Kumawat